COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 18 OF 2017

Dated: 23rd April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Green Energy Association Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Aradhna Tandon Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Manoj Kaushik for R-1

Ms. Neha Garg for

Mr. Anand K. Ganesan for R-3 & 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk